

**DIVISION BENCH**

**ITEM NO.125**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**IA NO.585/2023 & IA NO.55/2024 IN CP (IB) NO.55/ALD/2017**

**CORAM:**

**1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 20<sup>th</sup> February, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

|                            |                    |
|----------------------------|--------------------|
| <b>NAME OF THE COMPANY</b> | <b>M/S LML LTD</b> |
| <b>UNDER SECTION</b>       | <b>10 IBC</b>      |

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. G.P. Madaan with : *For the Applicant/ Liquidator in both IAs*  
Sh. Aishwarya Adlakha, Adv.  
& Ms. Monica Nanda, PCS

**ORDER**

**IA NO.585/2023**

Ld. Counsel representing the Liquidator is present through VC.

1. In pursuance of the previous order dated 28.11.2023, the Ld. Counsel representing the Liquidator states that an amended memo of parties has been filed *vide* diary no.3244 dated 20.12.2023, whereby the Regional P.F. Commissioner-II, (RPFC) Employees' Provident Fund Organization, Kanpur has been impleaded as respondent.
2. This amended memo of parties has been filed in the pending IA No.585/2023, where certain directions have been sought involving the aforesaid authority. The said amended memo of parties is taken on record.
3. Let notice be issued in IA No.585/2023 to the RPFC, which has now been impleaded as per the amended memo of parties, returnable within a period of two weeks. Affidavit of service be filed within a period of one week.
4. The matter is adjourned for further hearing on 11<sup>th</sup> March, 2024.

**-Sd-**

**-Sd-**

**IA NO.55/2024**

1. This is a Progress Report filed on behalf of the Liquidator. The same is taken on record, subject to just exceptions.
2. Accordingly, IA No.55/2024 stands disposed off.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

***20<sup>th</sup> February, 2024***

*Kavya Prakash Srivastava*  
*(Stenographer)*